

INTERIM POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KAKATIYA TEXTILES LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated December 21, 2005 and Revised Public Announcement dated April 15, 2006 under the Securities and Exchange Board of India (Substantial acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by Mr. L.G. Ramamurthi and Mr. Sumanth Ramamurthi (Acquirers) to acquire upto 21,53,720 fully paid-up equity shares of Rs. 10/- each, representing 20.00% of the total voting share capital of Kakatiya Textiles Limited (Target Company) at a price of Re. 1/- (Re. One only) per fully paid up equity share, payable in cash are as under:

1. Name of the Target Company : Kakatiya Textiles Limited
2. Name of Acquirer including PACs : Mr. L. G. Ramamurthi & Mr. Sumanth Ramamurthi
3. Name of Manager to the Offer : Edelweiss Capital Limited
4. Name of Registrar to the Offer : Intime Spectrum Registry Limited
5. Offer Details
 - a) Date of opening of the Offer : April 21, 2006
 - b) Date of closure of the Offer : May 20, 2006
6. Details of the acquisition

Sr. No.	Item	Proposed in the offer document	Actuals
1	Offer price	Re. 1	Re. 1
2	Share holding of acquirers (No & %) before MOU / P. A.	NIL	NIL
3.A	Shares acquired by way of MOU or market purchases (No & %)	Upto 29,71,094 (27.59%)	29,71,094 (27.59%)
3.B	Voting Rights acquired pursuant to the acquisition of Preference shares on which dividend was in arrears for more than 2 years	50,00,000 (46.43%)	50,00,000 (46.43%)
4.	Shares acquired in the open offer (No & %)	21,53,720 (20.00%)	8,400* (0.08%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs.21,53,720	Rs.8,400
6.	Shares acquired after P.A but before 7 working days prior to closure date, if any, (No & %)	NIL	NIL
	6.1 Price of the shares acquired	N.A.	N.A.
	6.2 No of shares acquired	N.A.	N.A.
	6.3 % of shares acquired	N.A.	N.A.
7.	Post offer share / Voting Rights holding of acquirers (No. & %) (2+3A+3B+4+6)	Upto 80,76,450 (75.00%)	79,79,494* (74.10%)
8.	Pre & Post offer share / Voting Rights holding of Public (No. & %)	Pre Offer: 27,97,506 (25.98%) Post Offer: 26,92,150 (25.00%)	Pre Offer: 27,97,506 (25.98%) Post Offer: 27,89,106 (25.90%)

*: The number of shares received in the open offer and the post offer shareholding of the acquirers does not include 1,600 shares held by 10 shareholders, from whom the Form of Acceptance are received by the Registrar to the Offer but the credit of shares to Escrow Depository account has not been received. For the benefit of these 10 shareholders, the Registrar to the Offer has opened another demat account titled "Intime-KTL Open Offer Escrow A/c" with **Kotak Mahindra Bank Limited** having **DPID "IN301151" and Client ID "20870116"**. These shareholders, whose details are given below, are advised to tender the shares in the aforesaid demat account:

Name of Shareholder	Depository	DP ID	Beneficiary ID	No. of Shares held
Maganlal Kapadia	NSDL	IN301039	24437645	100
Jayawant L Desai	CDSL	1304030000007617	1304030000007617	100
P Krishna Rajamannar	NSDL	IN301022	20453345	400
P V S S Yogeswara Rao	NSDL	IN302324	10380296	100
Rashida Asgar Anklesvaria	NSDL	IN300484	10096659	100
Santinath Dhara	NSDL	IN301557	21094240	200
K Ishwara Bhat	NSDL	IN301356	20003695	100
C Nirmala	NSDL	IN300669	10040036	100
S Rani	NSDL	IN302041	10101275	200
Nitin V Raut	NSDL	IN300757	10539906	200
Total				1600

7. Status of the escrow account, whether released or not : Not released
8. Payment of interest, if any, to the shareholders along with the details thereof : Not applicable
9. Status of investor complaints received, if any : Not Applicable

The Acquirers accepts severally and jointly responsibility for the information in this Public Announcement and are jointly and severally responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI website www.sebi.gov.in

Issued by: Manager to the Offer



Edelweiss Capital Limited

Express Towers, 14th Floor, Nariman Point, Mumbai – 400 021. Tel: +91 22 2284 4400,
Fax: +91 22 2288 2119, Contact Person: Mr. Jinesh Mehta, Email: jinesh.mehta@edelcap.com

On Behalf of

Mr. L.G. Ramamurthi
Saoram, 185 Race Course, Coimbatore-641018
Tel: +91 422 2215000

Mr. Sumanth Ramamurthi
74, Appusami Layout, Red Fields, Coimbatore-641045
Tel: +91 422 4385111

Place : Mumbai
Date : May 31, 2006

Size: 12x28 sq. cm